

F.No. A-37011/12/2015-LC
Government of India
Ministry of law and Justice
Department of Legal Affairs
Law commission of India

2nd & 4th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi
Dated: 19 November 2018

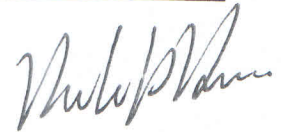
Office Order

Sub: Appointment of Appellate Authority and CPIO under "Right to Information Act, 2005".

In Continuation of earlier orders of this Commission on the subject cited above, the Competent Authority has decided to appoint **Smt. Varsha Chandra, Addl. L.O**, as **Appellate Authority** and Shri Atul Kumar Gupta as **CPIO Legal**, in Law Commission of India with immediate effect.

The Details of both the officers are as under:

Smt. Varsha Chandra, Addl. L.O, Room No. 231 D, 2 nd Floor, B- Wing Lok Nayak Bhawan, Khan Market, New Delhi-110003 Phone No. 011-24635735 E-mail- varsha.chandra67@gov.in	Shri Atul Kumar Gupta, A.L.O, Room No. 231 E, 2 nd Floor, B- Wing Lok Nayak Bhawan, Khan Market, New Delhi-110003 Phone No. 011-24616748 E-mail- atulk.gupta75@gov.in
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(KULDEEP KUMAR)

UNDER SECRETARY TO THE GOVT OF INDIA

Tel: 24654939

To

1. Smt. Varsha Chandra, Addl. L.O, Law Commission of India
2. Sh. Atul Kumar Gupta, ALO, Law Commission of India

Copy to:

1. PPS to JS & LA, Law Commission of India
2. All CPIOs, D/o Legal Affairs, CPIO(Admin), Law Commission of India
3. NIC cell, Department of Legal Affairs, Shastri Bhawan, New Delhi for uploading the same on the website of Law Commission of India.